

Education Research and Training, New Delhi, for the year 1975-76, and the Audit Report on the Accounts, together with a statement giving reasons for the delay in laying the document. [Placed in Library. See No. LT-1396/77].

(ii) Fifth Annual Report and Audited Accounts of the Raja Ram Mohan Roy Library Foundation, Calcutta, for the year 1976-77, together with a statement by Government accepting the Report. [Placed in Library. See No. LT-1320/77].

(iii) Annual Report of the Salar Jung Museum Board, Hyderabad, for the year 1976-77, together with a statement by Government accepting the Report. [Placed in Library. See No. LT-1399/77]

(iv) Annual Report and Accounts of the India Museum Calcutta, for the year 1976-77 together with a statement by Government accepting the Report. [Placed in Library. See No. LT-1319/77].

I. Accounts (1974-75) of the India Institute of Technology, Kanpur and Audit Report thereon.

II. Accounts (1975-76) of the Indian Institute of Technology, New Delhi, and Audit Report thereon.

DR. PRATAP CHANDRA CHUNDER: Sir, I also beg to lay on the Table a copy (in Hindi) of the following papers:

(i) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1974-75, and the Audit Report thereon [Placed in Library. See No. LT-1317/77].

(ii) Annual Accounts of the Indian Institute of Technology, New Delhi, for the year 1975-76, and the Audit Report thereon. [Placed in Library. See No. LT-1397/77].

Report of the Inquiry Committee on Dr. Ram Manohar Lohia's treatment

स्वास्थ्य और परिवार कल्याण मंत्रालय
में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) :
श्रीमान्, मैं डा० राम मनोहर लोहिया के
उपचार के सबध में जांच समिति के प्रतिवेदन
की एक प्रति सभा पटल पर रखता हूँ ।

[Placed in Library. See No. LT-1337/77].

**Notification of the Ministry of Finance
(Department of Revenue)**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifications G.S.R. No. 726(E), dated the 1st December, 1977, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum on the Notification. [Placed in Library. See No. LT-1324/77].

**Delhi Sales Tax (Fourth Amendment)
Rules, 1977**

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Delhi Administration Notification No. F4(8)/76-Fin.(G), dated the 2nd December, 1977, publishing the Delhi Sales Tax (Fourth Amendment) Rules, 1977, under section 72 of the Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT-1323/77].

**Report (1975-76) and audited accounts
of the Rampur Raza Library and related paper**

DR. PRATAP CHANDRA CHUNDER: Sir, I beg to lay on the Table a copy (in English and Hindi) of the Annual Report and Audited Accounts of the Rampur Raza Library, for the year 1975-76, together with the statement by Government accepting the Report and giving reasons for the delay in laying the document. [Placed in Library. See No. LT-1403/77].